

CAUSE LIST OF THE COURT OF SRI VINAYAK  
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE  
FOR THE DAY 15.09.2020 at 2.45 PM

HEARING

1. CC 1401/2017
2. CC 1710/2017
3. CC 433/2018
4. CC 795/2018
5. CC 481/2018
6. CC 1332/2019
7. CC 1199/2019
8. C Misc 9/2017
9. OS 240/2010
10. OS 114/2014
11. OS 206/2020(Munishamappa V/s Chandrappa)
12. OS 208/2020(Rangaswamy V/s Byamma)
13. OS 210/2020(Shekara V/s Nagappa)

ARGUMENTS

14. CC 8/2012
15. CC 1059/2014

Hosakote

Dated: - 14.09.2020

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 15.09.2020**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. Cr. 73/2020 NGPS	1. OS 273/2016
2. Cr. 86/2020 NGPS	2. OS 337/2016
3. CC 764/2010	3. OS 385/2016
4. CC 1475/2012	4. OS 179/2017
5. CC 638/2014	5. OS 91/2018
6. CC 587/2017	6. OS 103/2018
7. CC 221/2019	7. OS 237/2018
8. OS 17/2009	8. OS 273/2019
9. OS 333/2011	9. OS 95/2020
10. OS 379/2013	10. OS 207/2020 Devarajamma Vs. Prakasha
11. OS 15/2014	11. OS 209/2020 Nagaraju Vs. Ramesha
12. OS 29/2015	<b>ISSUES</b>
13. OS 59/2020	12. OS 293/2018
14. Misc. 21/2015	<b>ARGUMENTS</b>
15. Cr. No 89/20	13. <del>OS 192/2006</del> OS 192/2006

Hosakote  
Dated: - 14.09.2020

*C. N. M. J.*  
14/09/2020  
Addl. Civil Judge & JMFC., Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.